

Reforms in labour laws are an ongoing process to update legislative system to address the need of the hour and to make them more effective and contemporary to the emerging economic and industrial scenario. The process of legislative reforms includes consultation with stakeholders including Central Trade Unions, Employers' Association and State Governments in the form of tripartite consultation. During last 2 years, several such tripartite meetings have been held for considering suggestions on various legislative reform proposals where the representatives of all stakeholders including Central Trade Unions participated and gave their suggestions. The exercise of simplification and amalgamation of labour laws aims at facilitating ease of compliance of labour laws, effective enforcement and enhancing wage security, job security and social security.

**Discrimination against HIV positive workers**

3129. PROF. M. V. RAJEEV GOWDA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Ministry has collected statistics on complaints concerning discrimination against HIV positive workers;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government has taken remedial measures, particularly awareness and information campaign under its National Policy on HIV/AIDS and the World of Work to prevent discrimination against HIV positive workers;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No Centralized Statistics on complaints concerning discrimination against HIV positive workers are maintained.

(b) Does not arise, in view of (a) above.

(c) The complaints and redressal mechanism processes for any such complaints are managed by the State Governments.

(d) and (e) National Aids Control Organization (NACO) is the nodal agency for implementation of National Policy on HIV/AIDS. Every year NACO undertakes many activities for awareness on HIV/AIDS and reducing stigma surrounding it. Multimedia campaigns on mass media supported by outdoor media such as hoardings, bus panels,

information kiosks, folk performances and exhibition vans to create awareness on HIV/AIDS and to promote services/facilities and reduce stigma and discrimination surrounding it at health care settings and communities across the countries. At the inter-personal level, training and sensitization programmes for Self-Help Groups, Anganwadi Workers, ASHA, members of Panchayati Raj Institutions and other key stakeholders are also planned to spread awareness about treatment and other facilities, especially in rural areas.

The Dattopant Thengadi National Board for Workers Education and Development (formerly the Central Board for Workers Education), Ministry of Labour and Employment creates awareness among all sections of the working population and informal sector workers about HIV/AIDS by conducting 2/4 days training programmes for the workers.

(f) Does not arise, in view of (d) and (e) above.

#### **Setting up of Model Career Centres**

3130. SHRI D. KUPENDRA REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is implementing the National Career Service (NCS) project in the country;

(b) if so, the details thereof and the number of Model Career Centres that have been set up so far in the country, State-wise;

(c) criteria laid down in selecting a place/town/city in the country wherein the said centres have been/are being set up;

(d) whether Government plans to set up such centres in the remaining parts/places/States; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (e) This Ministry is implementing the National Career Service (NCS) Project as a Mission Mode Project for transforming the National Employment Service to provide a variety of employment related services like career counseling, vocational guidance, information on skill development courses, internships, etc. The NCS Portal ([www.ncs.gov.in](http://www.ncs.gov.in)) is supported by toll-free call centre/helpdesk (1800-425-1514) and has multi delivery channel including employment exchanges to improve the delivery of employment services to all. The NCS Project envisages setting up of 100 Model Career Centres (MCCs) in collaboration with States and other institutions to deliver employment services. The